

14. Jammu & Kashmir	31.50
15. Delhi	20.50
16. Bihar	600.00
17. Orissa	130.00
18. West Bengal	525.65
19. Assam	25.00
20. Tripura	6.93
21. Manipur	5.00
22. Meghalaya	2.50
23. Nagaland	0.39
24. Arunachal Pradesh	0.30
25. Mizoram	0.40
26. Sikkim	1.60***
27. Others	49.09
ALL INDIA	10,142.10

\* Including 60,000 tonnes additional allocation made in the mid-season.

\*\* Including 40,000 tonnes additional allocation made in the mid-season.

\*\*\* Including 1,000 tonnes additional allocation made in the mid-season.

#### Monitoring of IRDP

458. SHRI GOVINDRAM MIRI: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state:

(a) whether Government have constituted a task force for monitoring the Integrated Rural Development Programme;

(b) if so, the State-wise details of the work performed till date; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION (SHRI VILAS BABURAO MUTTEMWAR): (a) to (c) No separate task force has been constituted to monitoring the Integrated Rural Development Programme (IRDP). Government have already set up Central and State Level Co-ordination

Committees among others to monitor the IRDP. In addition, effective monitoring is done through other sanctioning, screening and standing committees/meetings of State Secretaries/Commissioners/Collectors/Project Directors and Concurrent Evaluation of programmes. An Expert Committee under the Chairmanship of Deputy Governor of Reserve Bank of India has been constituted to review the progress of IRDP and recommend suitable measures for its improvement. The Committee has submitted its interim report. The Government has accepted the report and instructions have been issued to all State/UTs. accordingly.

#### Agricultural Production

459. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) the agricultural production in the country during the last three years with State-wise break-up for each year;

(b) the break-up of food crop and commercial crop production during the last three years with State-wise break-up for each year; and

(c) the per hectare yield for the last three years with State-wise break-up for each year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): (a) to (c) The State-wise details of area, production and yield of major foodgrain crops viz., rice, wheat, coarse cereals, pulses and total foodgrains and major commercial crops, viz., oilseeds, cotton and sugarcane for the years 1992-93, 1993-94 and 1994-95 are given in the Annexure. [See Appendix, 176, Annexure No. 26]